

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).14700/2020

(Arising out of impugned final judgment and order dated 04-09-2020 in MB No.14714/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

GALLANTT ISPAT LIMITED

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(With appls.for exemption from filing c/c of the impugned judgment, exemption from filing O.T., exemption from filing affidavit)

Date : 06-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. K.V.Vishwanathan, Sr. Adv.
Mr. Shekhar Prit Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter after three weeks.

In the meanwhile, learned counsel for the
petitioner to file letter dated 14.12.2006.

(B.Parvathi)
Court Master

(Beena Jolly)
Court Master